

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00142/2020

DATED THIS THE 24TH DAY OF FEBRUARY, 2020

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Hidayathulla.K.A.,
S/o Abdulla,
Aged 42 years,
Working as Deputy Secretary,
Dept. of Urban Development,
Room No.340, Vikas Soudha,
Bengaluru – 560 001.Applicant

(By Advocate Shri M. Narayana Bhat)

Vs.

1. Union of India, Represented by its Secretary,
Department of Personnel and Training,
Ministry of Personnel, Public Grievances & Pensions,
North Block, New Delhi – 110 001.
2. Union Public Service Commission,
Represented by its Secretary,
Dholpur House, Shahjahan Road,
New Delhi – 110 069.
3. State of Karnataka
Represented by its Secretary,
Department of Personnel & Administrative Reforms,
Vidhana Soudha, Dr.B.R.Ambedkar Veedhi,
Bengaluru – 560 001.
4. Karnataka Public Service Commission,
Represented by its Secretary, Park House,
Bengaluru 560 001Respondents

O R D E R (ORAL)
(HON'BLE DR. K.B. SURESH, MEMBER (J)

The matter seems to be covered by our earlier order in Annexure-A9 in OA No. 170/00410/2019 dated 17.07.2019 which apparently has become final now. When persons with disabilities are to be granted certain benefits, then it is the duty of the sensitive state to do it sensibly and with great sensitivity. Apparently applicant had given several representations but apparently no results have fructified. Therefore, we will remit the matter back to the respondents to do whatever is needful on the basis of the Annexure-A12 Karnataka State Gazette CPMG/KA/BG-GPO-13/2003-05 dated 05.09.2005. Let them do it as early as possible and, in any case, within one month next so that applicant need not necessarily lose his chance of promotion and his consequent seniority as all attempts must be made to protect his actual seniority as he seems to be in the 1999 batch of selectees. Therefore, the matter is remitted back to the respondents to do the needful within one month next.

2. The OA is closed. No order as to costs.

(C.V. SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

Annexures referred to by the applicant in OA No. 170/00142/2020

Annexure A1 Copy of the representation dated 19.03.2009
Annexure A2 Copy of the notification dated 10.09.2012
Annexure A3 Copy of the notification dated 05.05.2012
Annexure A4 Copy of the notification dated 09.02.2015
Annexure A5 Copy of the order dated 15.12.2017
Annexure A6 Copy of the order dated 13.09.2005
Annexure A7 Copy of the names of the candidates
Annexure A8 Copy of the representation dated 26.02.2019
Annexure A9 Copy of the order dated 17.07.2019
Annexure A10 Series Copy of the representations
Annexure A11 Series Copy of the list dated 16.12.2019
Annexure A12 Copy of the government order dated 05.09.2005

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